

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 221/MP/2024

Subject : Petition under Section 79(1)(a) of the Electricity Act, 2003 read with Regulation 72 and Regulation 11 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for seeking 'in principle' approval of additional capital expenditure for Implementation of Enterprise Resource Planning (ERP) Solution Project in DVC.

Petitioner : DVC

Respondent : JBVNL & anr.

Date of Hearing : **6.11.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V, Member
Shri Harish Dudani, Member

Parties Present : Shri Venkatesh, Advocate, DVC
Shri Nihal Bharadwaj, Advocate, DVC
Shri Kartikay Trivedi, Advocate, DVC

Record of Proceedings

During the hearing, the learned counsel for the Petitioner prayed for grant of time to seek instructions in the matter. The Commission accepted the said prayer and adjourned the hearing.

3. The Petition shall be listed for hearing on **13.12.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

